

BEFORE T.N. TIWARI, ADDL. SECRETARY & FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE : DEPARTMENT OF LEGAL AFFAIRS
Room No. 409, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.21(623)2015-IC (RTI)

Dated: 10.08.2015
12-08-2015

IN THE MATTER OF:

Mr. Rahul Yadav,
5 Main Road Kodariya,
Tehshil Mhow, District Indore
Madhya Pradesh.

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

Respondent

ORDER

10.08.2015
12-08-2015

The Appellant-Applicant filed an RTI application dated 12.06.2015 (received along with PS to Ld. SG's letter dated 26.06.2015) on 26.06.2015 seeking information in paras pertaining to i) case laws of High Court of MP and a Family Court of Mumbai regarding scope of maintenance alimony to an educated wife in divorce cases; and ii) provision of taking action against women who lodge false case of dowry harassment, etc. and the Respondent-CPIO, vide, his letter dated 08.07.2015 furnished the information sought by the Appellant-Applicant. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal dated 21.07.2015 received on 05.08.2015.

2. I have gone through the Appeal Memo and the information furnished thereon by the Respondent-CPIO and thereafter, I am of the opinion that the information supplied by the Respondent-CPIO, vide, his letter dated 09.07.2015 is self-explanatory and I generally agree to it. There survives nothing in the instant appeal and the same deserves to be dismissed being devoid of merits.

3. Appeal dismissed.

4. Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 is the 2nd Appellate Authority.

T.N. Tiwari
(T.N. TIWARI)

Additional Secretary & Appellate Authority

Copy to:

- 1) Mr. Rahul Yadav, 5 Main Road Kodariya, Tehshil Mhow, District Indore, Madhya Pradesh.
(By Speed Post)
- 2) Shri K Ginkhan Thang, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) Shri PR Ramanathan, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.

9/13/15
PS. Subhan
explained in the
phone call.
for info
4-12-15
So (A/1)